

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -706
ANSWERED ON - 08/02/2023

ILLEGAL DRUG-RELATED DEATHS IN INDIA

706. SHRI K.C. VENUGOPAL

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether Government is aware that there has been a doubling of narcotics cases at the national level;
- (b) whether Government has collected data on deaths related to the consumption of illegal drugs including deaths from overdoses and deaths due to crimes committed under the influence of these drugs;
- (c) if so, details during last five years, State-wise;
- (d) whether there have been evaluation of 'Nasha Mukh Bharat Abhiyaan' to assess its impact on reducing addiction; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a) As per the information provided by NCB, MHA the drug seizure cases as reported by Central and State Drug Law Enforcement agencies have increased during the last 05 years. The details of drug seizure cases are given below:

Year	2018	2019	2020	2021	2022
No. of Cases	49,450	57,867	54,758	68,144	66,758

(b) & (c) The Department of Social Justice & Empowerment does not maintain any such data.

(d) & (e) Impact assessment of Nasha Mukh Bharat Abhiyaan (NMBA) has been done in 11 States (68 districts) by United Nations Development Programme (UNDP). As per preliminary report, the major findings of the study are:

- i. 76% of the respondents feel the need of NMBA in the community.
- ii. 64% of the respondents under the assessment reported that they have heard about the NMBA.
- iii. 50% have knowledge about nearby rehabilitation and treatment centres for substance use.
